

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 126  
TO BE ANSWERED ON JANUARY 29, 2026  
PROGRESS OF KOCHI METRO RAIL PROJECT**

**NO. 126. SHRI HIBI EDEN :**

**Will the Minister of Housing And Urban Affairs be pleased to state:**

- (a) whether the finalisation of the selection of routes for the third and fourth phases of Kochi Metro has been completed, if so, the details thereof and if not, the reasons therefor along with the timeline fixed in this regard;**
- (b) whether a funding model has been established for the third and fourth phases of Kochi Metro, if so, the details thereof and if not, the reasons therefor along with the timeline fixed in this regard;**
- (c) whether any proposals from the State Government of Kerala related to the third and fourth phases of Kochi Metro are pending, if so, the details and the current status thereof;**
- (d) whether other development plans for income generation to Kochi Metro Rail Limited (KMRL) have been decided, if so, the details thereof and if not, the reasons therefor along with the timeline fixed in this regard;**
- (e) whether the completion date of the second phase of Kochi Metro has been fixed, if so, the details thereof and if not, the reasons thereof along with the timeline fixed in this regard; and**
- (f) whether KMRL has initiated the procurement process for additional trains as part of its expansion plans in Phase II and Phase III development projects, if so, the details thereof and if not, the reasons therefor along with the timeline fixed in this regard?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) to (c) No. This Ministry has not received any proposal for the third and fourth phases of Kochi Metro from state government of Kerala.**

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**(d) Kochi Metro Rail Limited (KMRL) is taking several initiatives to enhance non fare box revenue and to monetize the available assets to the maximum possible extent. The major initiatives under taken includes the following:**

- **Semi naming rights/Co-Branding of Metro Stations**
- **Advertisement in Metro Trains, on Metro Pillars and Right inside and outside the metro stations**
- **Optical Fibre Cable (OFC) Leasing**
- **Development of allied infrastructure such as parking facilities**
- **Campaigns and sponsorships, including Film shooting permissions**
- **Rental income from commercial and office spaces**
- **Land monetization**
- **Development of link bridges**
- **Operation of feeder service such as Autos & Buses**
- **Licensing of space for Telecom Tower**
- **Licensing of space for EV Charging Stations**

**(e) & (f) Kochi Metro Phase II project is having route length of 11.2 km which includes procurement of two trains. As per sanction order, the project is to be completed within 4 years from the date of sanction of the Project.**

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